

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 6
(IB)-1879(ND)2019**

Under Section: 9 of IBC.

In the matter of:

Om Logistics Ltd

....**Applicant**

Vs.

Bandex Packaging Pvt Ltd

....**Respondent**

Order delivered on 07.08.2019.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Ms. Mahe Zehra, Adv.

For the Respondent :

ORDER

Learned counsel for the applicant seeks time to bring on record proof of service of Section 8 notice. For further consideration on 19.08.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

ASHWANI